

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-87(PB)/2017

IN THE MATTER OF:

Cubby Builders & Developers Pvt. Ltd. & Ors.

With Zima Builders & Developers Pvt. Ltd.

.... Applicant/Petitioner

Order under Section 230-232 of the Companies Act

Order delivered on 31.08.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

Hon'ble Member (T)


For the Applicant/petitioner : Shri Ravi Bassi, Advocate

For the Official Liquidator : Ms. Tania Sharma, Advocate

For the RD (NR), Delhi : Shri Manish Raj, Company Prosecutor

ORDER

On account of paucity of time, hearing is deferred to
20th September, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

31.08.2017
V.Sethi